\multicolumn{3}{	c	}{**Fact-sheet on enforcement related issues for the State/UT**}
S. No.	**Subject**	**Information**
1.	Name of State/UT	**Haryana**
2.	State Population as per census 2011	**25,351,462**
3.	No. of Districts in the State/UT	**22**
4.	Name and Designation of the Food Safety Commissioner	**Name**: Dr. Saket Kumar, IAS **Designation**: Commissioner Food & Drug
5.	Contact details & e-mail	**Address**: SCO No. 94, Sector 5, Panchkula **Tel**: 0172-2590001 **Email**: haryanafda@gmail.com
6.	Name of Nodal Officer and contact details	**Name**: Dr. D.K. Sharma, Joint Commissioner (Food) **Address**: **Tel**: **Fax**: **Email**:
7.	Number of DO	**Full Time**: 8 **Part Time**:
8.	Number of AO	22
9.	Number of FSO	**Full Time**: 4 **Part Time**:
10.	Status of State Food Laboratories	**Total Number**- 2 **Number of functional laboratories**- 2
11.	Number of Food Analyst	2
12.	No. of State labs that are NABL accreditated	Under process
13.	Food Business Units licensed till date	**Online**: 13170 **Offline**: 2064
14.	Food Business Units registered till date	**Online**: 44513 **Offline**: 5325
15.	\multicolumn{2}{l	}{**Status of Online(FLRS) license/Registration in districts of States/UTS**}
a	No. of Districts issuing license/registration ONLINE only	22
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is **re-constituted** (SLAC)	Under Process
17.	Whether District level Advisory Committee is **re-constituted** (DLAC)	Under Process
18.	Whether Appellate Tribunal is operational?	Established
\multicolumn{3}{	c	}{**ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)**}
19.	Number of food samples collected	2992

20.	Number of food samples analyzed	2992
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	569
22.	Number of cases launched against FBOs	Adjudications- 488 Criminal Court-47
23.	Details of Adjudications	No. of Cases disposed- 229
		No. of cases in which - 242 penalty is imposed
		Amount of Penalty raised- Rs. 48,11,860
24.	Details of Criminal cases	No. of cases convicted- 5
		No. of cases Acquittal-3
		Amount of Penalty raised- Rs. 3,05,000